



HIGH COURT OF SIKKIM GANGTOK

No.: 19/JUDL./HCS

Date: 21/10/2023

NOTICE

It is hereby notified for information that the Members of the Bar and Litigants can now avail free internet in the High Court precincts and the Bar Room located in the Phase-IV building. The login credentials can be obtained at e-Sewa Kendra, situated in the High Court precinct.

By order,

Central Project Coordinator

Memo No.: 7146-49
Date:
Copy to: 21.10.2023

1. The President, Bar Association of Sikkim (High Court and Subordinate Courts), Gangtok.
2. The President, High Court Bar Association, Gangtok.
3. The President, Namchi Bar Association, Namchi.
4. All Notice Boards of the High Court of Sikkim and Sub-ordinate Courts.
5. Guard File
6. File